GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1494

TO BE ANSWERED ON THE 20TH SEPTEMBER, 2020/BHADRAPADA 29, 1942 (SAKA)

COVID-19 CASES IN CAPFs

1494. SHRI JAGDAMBIKA PAL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of cases of COVID-19 recorded among the members of Central Armed Police Forces (CAPF) along with the details of death rate and recovery rate, forcewise;
- (b) the steps taken by the Government to support the recovery of members of CAPF who have tested positive for COVID-19; and
- (c) the steps taken by the Government to support the family members and dependents of the CAPF personnel who died of COVID-19 while on duty?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) The force-wise details of COVID cases, death rate and recovery rate in CAPFs as on 14.09.2020 is given below:-

| Name of the | Number of | Death | Recovery |
|-------------|-------------|-----------|-----------|
| Force | Covid cases | rate in % | rate in % |
| BSF | 8934 | 0.26 | 80.41 |
| CRPF | 9158 | 0.39 | 84.04 |
| CISF | 5544 | 0.43 | 75.25 |
| ITBP | 3380 | 0.21 | 69.79 |
| SSB | 3251 | 0.22 | 70.77 |
| NSG | 225 | Nil | 76.44 |
| ARs | 1746 | 0.40 | 61.63 |

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- (b) The Government has established COVID-19 Hospitals, Covid Care Centres & Dedicated COVID Health Centres (DCHC)for treatment and to support the recovery of CAPF personnel, who are found positive for COVID-19.
- (c) In addition to normal benefits available to a CAPF personnel on death, it has been decided to provide Rs. 15 Lakh to Next of Kins through "Bharat Ke Veer" funds, in cases CAPF personnel dies due to COVID-19 infection contracted while deployed on Covid-19 related duties. Immediate grant for funeral expenses and support for expeditious processing of family pension and other dues is provided.
